

LOK SABHA DEBATES

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*Wednesday, December 13, 1995/
Agrahayana 22, 1917 (Saka)*

(The Lok Sabha met at Eleven of the Clock)

[MR. SPEAKER *in the chair*]

[English]

SHRI BASUDEB ACHARIA (BANKURA) : Sir, what about a Joint Parliamentary Committee to inquire into the telecommunication scam? *(Interruptions)* . . .

MR. SPEAKER : The House stands adjourned to meet at 2 p.m.

WRITTEN ANSWERS TO QUESTIONS

[Translation]

Delicensing/Decontrol of Sugar Industry

*221. SHRI MOHAN SINGH (DEORIA) : Will the Minister of FOOD be pleased to state :

(a) whether the Ministry of Food have taken any explicit stand on delicensing and decontrol of the Sugar Industry;

(b) if so, whether the Ministry have examined the pros and cons of the issue;

(c) whether any final decision has been taken in this regard;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) the time by which the decision is likely to be taken?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (f). The question of delicensing and decontrol of Sugar Industry is under active consideration of the Government. Before a decision is arrived at, all the pros and cons projected by the concerned Ministries will naturally be taken into consideration. It is not possible to specify a date by which the decision would be taken.

[English]

Modernisation of Sanskrit Pathshalas

*222. SHRI ATAL BIHARI VAJPAYEE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any scheme for giving financial assistance to the State Governments for modernisation of the Sanskrit Pathshalas;

(b) if so, when the scheme was introduced;

(c) the terms and conditions for grant of financial assistance; and

(d) the amount of financial assistance given to the States so far, year-wise and State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) The scheme was introduced in 1962.

(c) State Governments/Union Territories send their proposals to the Department of Education. These are considered in Grants-in-aid Committee. Proposals that are approved receive 100% financial assistance.

(d) A Statement for the period 1987-88 to 1995-96 is enclosed.

STATEMENT

	Years									(Rs. in lakhs)
	1987-88	1988-89	1989-90	1990-91	1991-92	1992-93	1993-94	1994-95	1995-96	
1. Gujarat	0.20	—	—	—	—	—	—	—	—	—
2. Himachal Pradesh	—	—	—	—	—	—	—	—	—	3.60
3. Kerala	—	—	—	—	—	—	—	—	—	3.60
4. Orissa	—	—	1.64	—	—	—	—	—	—	—
5. Uttar Pradesh	0.24	—	0.39	—	—	—	—	1.27	—	3.47
	0.44	—	2.03	—	—	—	—	1.27	—	10.67